

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA


C.P.No.332/KB/2010  
I.A.No. 141/KB/2018  
I.A.No. 142/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Axis Infracon Pvt.Ltd & Anr. -Versus- Padam Mercantile Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Gargi Mania → Respondent 6  
Advocate

  
19/2/18.

1) Arundam Das, Adv } R1  
2) Subhojit Ghosh, Adv }

S. Ghosh  
19/2/18

ORDER

Nobody is present from the petitioners' side. Ld.  
Counsel for the respondent nos. 1 and 6 is present.

List it on 13/03/2018.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)